

The commuters from Vasant Vihar, CPWD Complex can avail of the services on route Nos. 602, 603, 623, 640, 641, 660 etc. and other services available from Moti Bagh/ Vasant Vihar crossing to reach their destination.

Primary school in Vasant Vihar

2908. SHRI SOHAN LAL DHUSIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1425 given in the Rajya Sabha on the 9th March, 1988 and state:

(a) whether the land for opening of the MCD Primary School in Vasant Vihar CPWD Complex, New Delhi has been allotted to MCD; if so, when and the location of the land;

(b) if not, what action has been taken so far by the MCD for procurement of land for the said purpose;

(c) what are the reasons which hampers MCD to acquire land for opening of temporary Primary school in the area; and

(d) whether it is a fact that the Delhi Administration acquired land temporarily for opening of Middle schools in that area?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

(d) The Middle School is being run on a vacant piece of land available in that area. No land has so far been acquired by Delhi Administration for the purpose.

CGHS Dispensary at Vasant Vihar

2909. SHRI SOHAN LAL DHUSIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any requests have been received by the Government for opening of (i) CGHS Allopathic dispensary, (ii) CGHS Ayurvedic dispensary, (iii) CGHS Homoeopathic dis-

pensary, and (iv) CGHS Unani dispensary in Vasant Vihar C.P.W.D. Complex, New Delhi;

(b) if so, when the requests were received and action taken by CGHS authorities on each of such requests; and

(c) by when the each of the dispensary above is proposed to be opened to give relief to the Central Government Employees residing in that area?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c) Requests had been received in December, 1987 for opening of CGHS dispensary in Vasant Vihar. Vasant Vihar is already covered under existing CGHS dispensaries. At present, there is no proposal for establishing any dispensary/Unit in Vasant Vihar.

Admissibility of Teaching Allowance to Librarians, Lab. Assistants etc.

2910. SHRI M. A. BABY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 918 given in the Rajya Sabha on the 2nd March, 1988 and state:

(a) whether Teaching Allowance of Rs. 100/- p.m. granted to teachers will be admissible to Librarians SUPW Teachers, Lab. Assistants etc also working in Kendriya Vidyalaya Sangathan; and

(b) if so, what are the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) According to the clarification issued by this Ministry on 3rd November, 1987, the revised pay-scale which provides for payment of Teaching/Special Allowance are applicable to miscellaneous/allied category of teachers like music teachers, drawing teachers, art teachers, craft

teachers, vocational guidance instructors, physical education teachers, language teachers librarians or equivalent teaching posts carrying any other designation.

Hunger strike by the Karamchari Sangh in Rajkumari Amrit Kaur Nursing College, Delhi

2911. SHRI N. E. BALARAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether workers belonging to Rajkumari Amrit Kaur Nursing College Karamchari Sangh, Delhi was on a 48 hour relay hunger-strike from 7th March, 1988;

(b) if so, what are the details thereof; and

(c) what action has been taken to meet their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes.

(b) According to the information received 3 employees sat on relay strike for 48 hours.

(c) The demands are being looked into.

Renaming of Kerala Express

2912. SHRI N. E. BALARAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to rename Kerala Express as Kerala Mangla Express from May onwards;

(b) whether the capacity to the Mangalore side also will be increased alongwith; and

(c) if not, what is the purpose of changing the name of the train?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c) The capacity for Mangalore side passengers has already been increased since October, 1987.

Himsagar Express

2913. SHRI N. E. BALARAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has decided to restore Himsagar Express between Jammu Tawi and Kanyakumari from May, 1988 which had been cancelled last October; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) and (b) Himsagar Express was cancelled in the process of making Kerala Express a daily service. It has now been decided to provide a direct weekly train between Jammu Tawi and Kanyakumari by extending 17/18 Jammu Tawi-Madras Express to Kanyakumari. It will be called the Himsagar Express.

Night Blindness in Rajasthan and Gujarat

2914. SHRI SHANKER SINH VAGHELA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Vitamin A deficiency in Rajasthan and Gujarat specially due to drought and famine has led to an epidemic of night blindness affecting over 50 per cent people in rural areas and if so, the details thereof and corrective steps taken or proposed to be taken; and

(b) whether any voluntary Health Association has also drawn Government's attention to this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) Drought and famine among other